

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

28. C.P.(IB)-428(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2018**

NAME OF THE PARTIES: Krystal Integrated Services Pvt. Ltd.

Vs.

Intellectual Management Consultants Pvt. Ltd

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for the Petitioner present and request for withdrawal of
this petition. Accordingly, the petition is dismissed as withdrawn.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)